

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL): (a) to (d) The details of ground level credit targets set and achieved by all agencies for the disbursement of loan to agriculture during the years 2006-07 to 2008-09 are as follows:

Year	Target	Achievements
2006-07	1,75,000	2,29,400
2007-08	2,25,000	*1,73,173.69
2008-09	2,80,000	-

(e) and (f) A disbursement target of Rs. 22,650 crore has been set for Andhra Pradesh for the year 2007-08, of which the banks have already disbursed Rs. 18,742 crore (provisional figures) till December, 2007.

Board of Public Sector Banks

1932. SHRI ALI ANWAR: Will the Minister of FINANCE be pleased to state:

whether his Ministry, while making appointments of non-official directors on the Board of the Public Sector Banks or other committees such as Investment Commission under its jurisdiction, oversee that such appointees do not misuse their position for their personal interest;

if so, the total numbers of Non-official Directors and how many of them belong to OBCs/SCs/STs/Minority/OBC Minority Community;

whether any guidelines/instructions had been issued to prevent conflict of interest; ,

if so, the details thereof; and

if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL): (a) to (e) While making appointments of non-official directors on the Boards of Public Sector Banks, every endeavour is made to select persons having special knowledge or practical experience in agriculture and rural economy, banking, cooperation, economics, finance, law, small scale industry or in any other matter, the special knowledge of and practical experience of which would, in the opinion of the Government, be useful for the bank or represent the interest of the depositors, farmers, workers and artisans. There is no non-official director in the Investment Commission. The terms of reference of Investment Commission are such that they do not lend any scope for misuse. As on date, 71 non-official

directors have been appointed in the Public Sector Banks of which 17 belongs to OBCs/SC/STs/Minority/OBC Minority Community. A persons, once appointed as part-time non-official director is required to sign a deed of covenant to discharge his responsibilities to the best of abilities, individually or collectively. The deed of covenant also ensures that there is no conflict of interest.

Devious methods used by companies to increase share values

1933. SHRI ABU ASIM AZMI: Will the Minister of FINANCE be pleased to state:

whether Government is aware that certain companies plant fake stories in the media in order to increase their share value;

if so, the details thereof; and

what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL): (a) to (c) The listing agreement mandates the company to inform the Exchanges of all the event which have bearing on the performance/operations of the company as well as price sensitive information including announcements of financial results, important developments, shareholding pattern, etc. The Exchanges monitor the various disclosures made by the company.

It has been noticed that several companies deny news reports published by various media in respect of its activities/plans when the Exchanges seek clarification of the same from the companies. The Exchanges have been advised to write to the companies advising them to take up the matter with the respective editors of the newspapers to confirm the factual position if it were at variance with the newspaper report. Also, the Exchanges have been advised to put up the clarification of the companies on their web sites.

Target set by Banks under PMRY

11934. MISS ANUSUIYA UIKEY: Will the Minister of FINANCE be pleased to state:

the targets set to provide self-employment to youths under the Pradhan Mantri Rozgar Yojana during the last three years, State-wise;

whether the target set to provide self-employment to the unemployed has been achieved in conformity with the target set by the banks;

the steps taken against those banks which could not achieve the target; and

if not, whether the same would be considered by Government?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL): (a) The details of State-wise Plan Targets (Physical) under the Pradhan Mantri Rozgar Yojana (PMRY) during the last three years are given in the Statement. {See below}.

Yes, Sir. During the year 2004-05 the achievement was nearly 99.3 per cent of the Plan Target, whereas in the next two years it exceed the Plan target.

and (d) The progress of the scheme is constantly reviewed by the Government and

†Original notice of the question was received in Hindi.